### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 25(ND)16 CA. NO.

CORAM:

## PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016

NAME OF THE COMPANY: M/s. Pooja Devi Goyal V/s. M/s. Seven Star Buildmart Pvt. Ltd. & ors.

# SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ANKIT SINGAL	ADV	Respondents	Ary

#### ORDER

The counsel for respondent was present and represented that the counsel for petitioner had informed him that he will not be able to attend the proceedings and seek for a date. In the circumstances, the matter is fixed for 14.10.2016. Inform accordingly.

sd1-

(R.Varadharajan) Member (Judicial)

Sq.1-

(Maharaj Krishan Hanjura) Member (Judicial)